

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR****Miscellaneous Application No.200/666/2020**

(in OA 200/550/2020)

Jabalpur, this Wednesday, the 16th day of December, 2020**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER****HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**

L.S. Bainada, S/o Shri Ghansiram, aged about 54 years, occupation – Deputy Personnel Officer, Headquarter, West Central Railway, Opposite Indira Market, Jabalpur (M.P.)

-Applicant**(By Advocate – Shri Manoj Sharma)****V e r s u s**

1. Union of India through Secretary Railway Board, Rail Bhawan, Raisina Road, New Delhi – 110001.

2. The General Manager, West Central Railway, Opposite Indira Market, Jabalpur (M.P.) – 482001.

3. Sanjay Kumar Oswal, JS/IRPS, presently posted in the Office of respondent No.02, The General Manager, West Central Railway, Opposite Indira Market, Jabalpur (M.P.) - 482001

-Respondents**(By Advocate – Shri A.S. Raizada)****O R D E R (O R A L)****By Ramesh Singh Thakur, JM.**

Learned counsel for the applicant submits that as per submission made by learned counsel for the respondents that the transfer order of the applicant has been cancelled, he seeks permission to withdraw this Miscellaneous Application.

2. Prayer is allowed and the MA is disposed of as withdrawn.

(Naini Jayaseelan)
Administrative Member

am/-

(Ramesh Singh Thakur)
Judicial Member